

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 01-02-17

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 229/16
PETITION NUMBER : TP 87/17
NAME OF THE PETITIONER (S) : KARNATAKA STATE FINANCIAL CORPORATION
NAME OF THE RESPONDENT (S) : PROCESSOR SYSTEMS PVT. LTD.
UNDER SECTION : 433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1. RAVISHANKAR.R.H
9449393076

PETITIONER

Shri Ravishankar, Advocate appearing for the Petitioner is present. He requested time to file 2 sets of copies and to comply with Rule 3 of the Insolvency and Bankruptcy Rules and to also serve notices on the respondents after collecting it from the Registry, time extended till 21.03.2017.

MEMBER (J)

MEMBER (T)